Name of the Corporate Debtor: Manan Apparels Limited; Date of Commencement of CIRP: 30-01-2024; List of Creditors as on: 12-07-2024; Name of IP: Mr. Kamal Kumar Jain; Process Number: 1; Last 5 digitof registration number: 10192

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	216277472	1	215726642	79.42	0	0	550831	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	55194390.75	3	21654817	7.97	0	33539573.75	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	24	2448266	24	2338270	0.86	0	109996	0	Annexure 6
7	Operational creditors (Government Dues)	3	188136	3	188136	0.07	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	20	39365899	20	31621156	11.64	0	6407942	1336801	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	2	439993	2	100001	0.04	0	303175	36817	Annexure 9
Total		53	313914156.75	53	271629022	100.00	0	40360686.75	1924449	